

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.11.2020**

**NOTICE**

Take notice that the following matters adjourned on 06.10.2020 in the Court - III will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	06.10.2020	12.11.2020
2.	Comp. App. (AT) No. 146 of 2020	Ammana Bio Pharma Ltd & Ors Vs. B.R. Jayaram & Anr.	06.10.2020	09.12.2020
3.	Contempt Case (AT) No. 15 of 2020 in Comp. App (AT) (Ins) No. 847 of 2019	Anurag Nirbhaya Vs. Girish Agarwal & Anr.	06.10.2020	09.12.2020
4.	Contempt Case (AT) No. 18 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Ashutosh Jain Vs. Morpheus Developers Pvt. Ltd. & Ors. <b>With</b>	06.10.2020	09.12.2020
5.	Contempt Case (AT) No. 26 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Sandeep Kumar Bhatt Vs. Morpheus Developers Pvt. Ltd. & Ors.	06.10.2020	09.12.2020
6.	Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	06.10.2020	09.12.2020

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1. Notice Board
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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar